COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 22 OF 2017 & IA NO. 694 OF 2016 & APPEAL NO. 208 OF 2017 & IA NO. 352 OF 2017 & IA NO. 354 OF 2017

Dated: 15th May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

APPEAL NO. 22 OF 2017 & IA NO. 694 OF 2016

M/s ACME Panipat Solar Power Pvt. Ltd. Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.

Mr. Anurag Sharma

Counsel for the Respondent(s) : Mr. Nishant Ahlawat

Mr. Rajesh Monga for R.1

Ms. R. Mekhala Mr. Aditya Singh for Mr. G. Umapathy for R-2

<u>APPEAL NO. 208 OF 2017 & IA NO. 352 OF 2017 & IA NO. 354 OF 2017</u>

Virender Rawal & Ors. Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Neha GArg

Counsel for the Respondent(s) : Mr. Nishant Ahlawat

Mr. Rajesh Monga for R.1

Mr. Aditya Singh for R-2

ORDER

We have heard learned senior counsel for the appellant in Appeal No. 22 of 2017 for some time.

List these matters for further hearing on <u>16.08.2018</u>. Tag to Appeal No. 55 of 2017.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

ts/mk